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Title : Motion for consideration of the Civil Defence (Amendment) Bill, 2009 (Bill Passed).

THE MINISTER OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): I beg to move :

"That the Bill further to amend the Civil Defence Act, 1968, be taken into consideration."

MADAM SPEAKER: The question is:

"That the Bill further to amend the Civil Defence Act, 1968, be taken into consideration."

The motion was adopted.

...(Interruptions)

MADAM SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clause 2 stand part of the Bill.

The motion was adopted.

Clause 2 was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

...(Interruptions)

12.15 hrs.

At this stage, Shri L.K. Advani and some other

hon. Members left the House.

SHRI P. CHIDAMBARAM: I beg to move :

"That the Bill be passed."

MADAM SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.
